

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA(CAA)/28(CHE)/2024
NAME OF THE PETITIONER : Devi Paper Tubes Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Ms.Aanchal for the Applicant.

This is an Application for scheme of amalgamation under Section 230-232 of CA, 2013 involving Devi Paper Tubes Pvt Ltd (Transferor Company) and Devi Thread Processors Pvt Ltd (Transferee Company). Preliminary scrutiny revealed discrepancies relating to valuation as per the financial statements and the valuation report filed by the valuer in respect of the land belonging to the Transferor Company.

The Applicant is directed to clarify the extent of land as well as the valuation methodology adopted for the land which is the key asset of the transferor company by way of memo.

List the matter for hearing on **03.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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